and 21.5510

Declaration of Assets and Liabilities

2021-2022

1906

I, SAHTAY KUMAR SINGH son/daughter/wife of Szi Razendra Singh iged. 51 years, belonging to Government service and presently working as Bihar Lagislative Assembly Post - Assistant SUB Marchal give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

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A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash			The state of the s		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	45009 Post off	ce)	100%.		
(iii)	Bonds, Debentures and Shares in companies			adallitis minima na managara		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)	Hotor	da Cycle			
(vi)	Jewellery (give details of weight and value)	Gold (W.A SOgm)			
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	have to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		Forther R. Seingh about 05 AKR Part 12			
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1. 2. 3.	Chanduli(Savari	Vall UP) - 10 l (Bihor) 10 l (Bihar) -09	akh (about	
(ili)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		Fathers 80thers Pucca Home Value			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Sa	R.K.P.	beram Danapeir		
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on D.A. Lakh Nine Lakh
(a)	Loans from Banks	S.B.I. AGAM KUAT	V Patna
	(ff) Loans from financial institutions	Home/Apartment	(18144 1lakh
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	GPF	
	(b) dues to departments dealing with supply of water		4600
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAH NO CSCPS 1851B	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal D	etall	
GPF/CPF/PRAN No.	:-	PTS/BLA-1084
Gender	:-	M (M/F)
Date of Birth	*	10021971 (DD/MM/YYY)
Class/Group	:-	C (A/B/C)
Cadre	!-	Bihar Legis Lative Assembly (Full Name e.g. B.A.SBihar Administrative Service, B.S.SBihar Secretariat Service etc.)
Home District	:-	Rangarh, Kaimur
I hereby knowledge and b		that the above details are true to the best of my

Place: Patra Designation: Designation: Department:

Signature Sanjay Kumar Sigh

Name of Employee: Sanjay Kumar Seigh

Designation: Assistant Sub-Marshal

Department: Bihar Legislative Assembly

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Sanjay Kumar Sugh